

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

RAJYA SABHA
UNSTARRED QUESTION NO. 3871
TO BE ANSWERED ON 06.04.2022

Mandatory NCC wings under NEP

3871 **Shri K. C. Ramamurthy:**

Will the Minister of *Education* be pleased to state:

- (a) whether it is a fact that National Education Policy (NEP) mandates every secondary and higher secondary institution to start National Cadet Corps (NCC) wings;
- (b) whether it is also a fact that KVs and JNVs have NCC wings; and
- (c) the efforts being made to persuade States to start NCC wings in all Government schools since NEP is being implemented?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)

(a) to (c) The National Education Policy (NEP), 2020, in para 6.17 provides that under the aegis of the Ministry of Defence, State Governments may encourage opening National Cadet Corps(NCC) wings in their secondary and higher secondary schools, including those located in tribal dominated areas. Education is a subject in the Concurrent List of the Constitution and the majority of the schools are under the jurisdiction of the State/Union Territory (UT) Governments, it is for the respective State/UT Governments to take appropriate action in this regard in their schools. So far as the Central Board of Secondary Education (CBSE) affiliated schools are concerned, the Board offers NCC as an optional subject in classes IX-XII in those schools which offer NCC and it is managed by the Directorate of NCC under the Ministry of Defence. NCC training is also implemented in Kendriya Vidyalaya Sangathan and Navodaya Vidyalaya Samiti as per the provisions and policy issued by Director General, NCC, Ministry of Defence. At present, 322 Jawahar Navodaya Vidyalayas and 345 Kendriya Vidyalayas have NCC wings.
